

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT -III

6. C.P.(IB)-101(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.01.2020**

NAME OF THE PARTIES: Zarir J. Nagarwalla

V/s

HBS Seaview Pvt. Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present. List this matter on 07.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/